

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.211
C.P. (IB)/2(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sumanju Projects & Services Limited
Vs

.....Applicant

Sevonn Protective Fabrics Private Limited

.....Respondent

Order delivered on: 19/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mohammed Vohra, Adv.

For the Respondent :

ORDER

Ld. Counsel for the applicant is directed to issue notice upon respondents.

List for further consideration on 15.04.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)